

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5528
ANSWERED ON:29.04.2003
CONSTRUCTION OF BAGDIGI MINE
RITA VERMA

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the divers did not succeed in finding trapped coal workers in the mine after Bagdigi Coal Accident as mine was not constructed according to the approved plan;
- (b) if so, the names of the persons whose responsibility has been fixed for the absence of actual plan;
- (c) if not, the reasons therefor; and
- (d) the time by which the plan of Bagdigi colliery particularly of mine where accident took place was finally prepared?

Answer

THE MINISTER OF COAL (SHRI KARIYA MUNDA) :

- (a) The divers could not reach trapped miners as they had their own limitations of life lines etc. which prevented them from going down the full distance of mine workings. Working plans were prepared and maintained without conducting proper survey.
- (b) Responsibility has been fixed by the Bagdigi Court of Inquiry on the following surveyors :-
 - (i) Shri R.N. Kundu
 - (ii) Shri H.c. Kushwaha
 - (iii) Shri R.C. Das
- (c) Not applicable in view of reply given to part
- (b) above.
- (d) Fresh Plan of VII seam was prepared on 17.3.2001, after the incident of inrush of water on 2.2.2001,